

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.68 of 2014**

**Dated : 11<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s OPG Power Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Ors ..... Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel

**ORDER**

Post the matter for Admission on **27.03.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/ak*